

FRIDAY, THE 19<sup>TH</sup> DAY OF JUNE 2026

WP(C) No. 14599 of 2020

M.S. ANIL

VS

STATE OF KERALA & OTHERS

**ADVS FOR PETITIONER/S:**

SHRI.D.ANIL KUMAR

**ADVS FOR RESPONDENT/S:**

DIRECTOR GENERAL OF PROSECUTION, SRI.SUMAN CHAKRAVARTHY, SENIOR GOVT.PLEADER,

GOVERNMENT PLEADER

**A. BADHARUDEEN, J.**

-----  
**W.P.(C.) No.14599 of 2020 & CrI.M.C. No.5539 of 2020**  
-----

**Dated this the 19<sup>th</sup> day of June, 2026**

**ORDER**

The order dated 20.05.2026, directing the Investigating Officer to complete the investigation on or before 20.06.2026 and file reports in all cases, not complied so far and reports being filed repeatedly seeking further time.

Therefore, it seems that the Investigating Officer is not properly investigating these crimes, as directed by this Court. Hence, this Court is forced to consider change of the Investigating Officer and entrust the investigation to another Officer having time to investigate these crimes, unless the Investigating Officer is able to complete the investigation and file reports, within a period of three weeks, as submitted by the learned Public Prosecutor.

Post on 08.07.2026.

Sd/ -

**A. BADHARUDEEN  
JUDGE**